

Unwanted traffic on Rao Tula Ram Marg, Delhi

1169. SHRI UPENDRA KUSHWAHA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether service road by the side of open nallah on Rao Tula Ram Marg in Sectors-8 and 9, R.K. Puram, New Delhi is being used by vehicles going to Gurgaon from Moti Bagh endangering the lives of motorist taking turn towards Saheed Babu Genu Ram Marg; and

(b) if so, the action taken by Delhi Traffic Police to check plying of unwanted vehicles on the said service road?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) and (b) The service road is being used by vehicles including those heading for Gurgaon from Moti Bagh side. Delhi Police has, however, put temporary bollards, signages etc. at its entry point between Shaheed Babu Genu Ram Marg and Rao Tula Ram Marg to check and regulate movement of motorists on the said service road.

Prosecution of military personnel under AFSPA

1170. SHRI SHYAMAL CHAKRABORTY : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that under the Armed Forces (Special Powers) Act (AFSPA), the Central Government's sanction is mandatory for prosecution of any military personnel by Police;

(b) if so, the details thereof;

(c) how many requests for sanction of prosecutions have been received by Government from the States during the last three years;

(d) how many sanctions of prosecutions so far have been rejected by Government during the last three years;

(e) whether it is a fact that there are instances of military brutality for crimes namely murder, homicide and rape in Kashmir valley during the last three years; and

(f) if so, the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : (a) and (b) Yes Sir, Under Section 6 of Armed Force (Special